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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/168/2016
NAME OF THE PETITIONER(S) : R. S. Mohammed Saleem & another
NAME OF THE RESPONDENT(S) : M/s Sara Cotton Fibers Private Limited & 9 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
M/S. RAMAKRISHNAN VIRARACHAVAN G. SIVASHANKARAN		Counsel for Petitioner. Counsel to Respondents in CA 55/16. 1 & 2	C.S.
M/S. K. MANOJ MENON P. NEELAKANTAN		COUNSEL FOR APPLICANTS IN CA 55/16/ RESPONDENTS 3 TO 10 IN CP	Neelakantan

ORDER

Counsel for petitioner present. Counsel for R3 to R10 present. No representation on behalf of R2 in the main CP. Counsel for the petitioner undertakes to inform the counsel for R2 about the next date of hearing. It has been reported that in relation to CA-55/2015, the pleadings are complete and they are ready to argue the matter. The matter is fixed for final arguments in relation to Sec.8 of the Arbitration and Reconciliation Act, 1996. Put up on 03.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)